

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 05

**IA(I.B.C)/ 18(MB)2023 IA(I.B.C)/ 29(MB)2023 IN C.P. (IB)/1260(MB)2022**

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **22.04.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

**Vs**

**Future Ideas Company Limited**

**For FC** : Sr. Adv. Janak Dwarkadas, Adv. Varun Nathani a/w Adv. Suchitra Valjee, Adv. Riya Kamdar, Adv. Riya Vasa i/b Manilal Kher Ambalal & Co.

**For CD** : Sr. Adv. Navrol Seervai a/w Adv. Shyam Kapadia, Adv. Harsh Moorjani, Adv. Petrushka Dasgupta, Adv. Krishna Baruah, Adv. Ankita Yadav i/b Link Legal

**Section 7 of IBC**

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**ORDER**

**IA 29/2023**

Heard the Applicant in this IA in part. **List on 02.05.2024 for further hearing.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**